

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 1170
TO BE ANSWERED ON 08.12.2025

Air Quality Monitoring Stations

1170. PROF. SOUGATA RAY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of Air Quality Index (AQI) of National Capital Territory of Delhi since the last one month, city-wise;
- (b) whether the AQI of National Capital Region (NCR) of India are in a toxic level;
- (c) the details of steps taken by Central and State Governments to check such alarming situation;
- (d) whether the Government has announced National Clean Air Programme;
- (e) if so, the list of the cities along with number of manual/continuous air quality monitoring stations currently installed and proposed to be installed under the said programme; and
- (f) the timeline for installing such manual/continuous air quality monitoring stations in various cities along with the budgetary allocations made in this regard, city-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

(a) to (f) : The AQI levels of Delhi during the month of November, 2025, is enclosed at **Annexure I.**

With coordinated efforts, number of good days (AQI<200) in Delhi has increased to 200 days in 2025 from 110 days in 2016. While there is an overall improvement in the AQI this year, very poor days (AQI: 301-400) and severe days (AQI more than 401) have reduced from 71 days in 2024 to 50 days in 2025. Delhi has observed lowest average AQI in the past 8 years i.e., from 2018 to 2025 (barring 2020 – COVID lockdown).

To address air pollution in Delhi-NCR, Government has established the Commission for Air Quality Management (CAQM) under the Commission for Air Quality Management in NCR and Adjoining Areas Act, 2021 for better coordination, research, identification and resolution of problems of air pollution in Delhi- NCR and adjoining areas. CAQM has been provided powers under the Act to take measures and issue directions to the various agencies in the National Capital Region for protecting and improving air quality. So far, CAQM has issued 95 statutory Directions and 17 Advisories to concerned stakeholders for control of air pollution in Delhi NCR.

CAQM has come up with much stringent emission norms for various polluting activities in NCR, as compared to the national standards. These directions are rigorously monitored for implementation through periodic progress reviews, issuing subsequent orders and directions from time to time.

Graded Response Action Plan (GRAP) has been prepared, which provides set of emergency response actions, depending on severity of air pollution levels, and implemented by identified agencies for minimizing air pollution, a situation that generally persists in the Delhi-NCR during the peak winter months.

Based on the dynamic model and weather forecast provided by IMD (Indian Meteorological Department) / IITM (Indian Institute of Tropical Meteorology) on a day-to-day basis, actions under Stages I, II, III and IV of the GRAP are invoked in advance in anticipation of the AQI of Delhi reaching to the projected levels of that stage based on the overall meteorological conditions and anthropogenic activities.

CAQM has recently conducted comprehensive review of the contours of the existing GRAP and made the actions more stringent under the various stages of the GRAP. Details of recent amendments in GRAP are enclosed at **Annexure II**.

The Government has regularly reviewed and monitored the actions taken to address air pollution including stubble burning related issues in Delhi-NCR and adjoining areas. Some of the recent key meetings are as below:

- i. Regular review meetings have been held on 08.08.2025, 16.09.2025, 10.10.2025, 11.11.2025 and 03.12.2025 under the chairmanship of the Hon'ble Minister for Environment, Forest and Climate Change, on the issues relating to air pollution control in Delhi-NCR, to deliberate upon the undertaking of air pollution abatement measures and strategies for further strengthening air quality management across the region;
- ii. Minister level Inter-Ministerial meeting was held on 07.10.2025 under the Co-chairmanship of Hon'ble Minister for Environment, Forest and Climate Change and Hon'ble Minister for Agriculture & Farmers' Welfare on the issues of management of Crop Residue Burning.

In the aforesaid review meetings, it was agreed that Govt. of NCT Delhi to utilise the funds in expeditious manner to implement air pollution mitigation measures along with other important measures such as awarding work for evacuation of construction dust and drainage silt, organising 'Sewa Saptah' at all ward of Municipal Corporation of GNCTD and NCR States, implementation of FASTag and ANPR cameras at all tolls points for restriction of the entry of banned commercial vehicles, prepare integrated waste collection and management plan, identification and repair of stretches with potholes, end-to-end pavement of roads, feeder centres for Construction and Demolition (C&D) waste processing facility, steps to improve the offtake of recycled products from C&D waste, monitoring of large construction sites, mechanised road sweeping for roads with 20-60 ft as well as roads <20 ft wide, decongestion of 62 identified traffic congestion points in Delhi, increasing the green cover along Yamuna flood plains, time bound action plan for plantation of 1 crore trees under 'Ek Ped Maa ke Naam', installation of Online Continuous Emission Monitoring Systems (OCEMS) and Air Pollution Control Devices (APCD) in all air polluting industries in a time bound manner.

National Clean Air Programme (NCAP) has been launched by Ministry of Environment, Forest and Climate Change (MoEFCC) in January 2019 to improve air quality in 130 cities (non-attainment cities and Million Plus Cities) in 24 States/UTs by engaging all stakeholders. Concerned State Pollution Control Boards/Pollution Control Committees install Monitoring Stations to collect ambient air quality, in line with the criteria issued by the Central Pollution Control Board (CPCB). Details of air quality monitoring stations in the cities under NCAP, are enclosed at **Annexure III**.

Annexure I**AQI levels in Delhi from 1st November, 2025 to 30th November, 2025**

Date	AQI
1 November 2025	303
2 November 2025	366
3 November 2025	309
4 November 2025	291
5 November 2025	202
6 November 2025	311
7 November 2025	322
8 November 2025	361
9 November 2025	370
10 November 2025	362
11 November 2025	428
12 November 2025	418
13 November 2025	404
14 November 2025	387
15 November 2025	386
16 November 2025	377
17 November 2025	351
18 November 2025	374
19 November 2025	392
20 November 2025	391
21 November 2025	364
22 November 2025	370
23 November 2025	391
24 November 2025	382
25 November 2025	353
26 November 2025	327
27 November 2025	377
28 November 2025	369
29 November 2025	305
30 November 2025	279

Details of amendments made to Graded Response Plan (GRAP) by CAQM on 21.11.2025

The Commission has issued the following amendments in the schedule of GRAP:

A. The following measures currently under GRAP Stage II to be taken under GRAP Stage I:

- (1). Ensure uninterrupted power supply to discourage use of alternate power Generating sets/ equipment (DG sets etc.)
- (2). Synchronize traffic movements and deploy adequate personnel at intersections / traffic congestion points for smooth flow of traffic.
- (3). Alert in newspapers / TV / radio to advise people about air pollution levels and Do's and Don'ts for minimizing polluting activities
- (4). Augment public transport services through CNG/ electric buses and metro services by inducting additional fleet and increasing the frequency of service. Introduce differential rates to encourage off – peak travel.

B. The following measures currently under GRAP Stage III to be taken under GRAP Stage II:

- (1). (i) GNCTD and NCR State Governments to stagger timings for public offices and municipal bodies in the National Capital Territory of Delhi and the districts of Gurugram, Faridabad, Ghaziabad and Gautam Budh Nagar.
- (ii) State Governments may take a decision to stagger timings for public offices and municipal bodies in other areas of NCR.
- (2). Central Government may take a decision on staggering of timings of Central Government offices in Delhi – NCR.

C. The following measures currently under GRAP Stage IV to be taken under GRAP Stage III:

- (1). NCR State Governments / GNCTD to take a decision on allowing public, municipal and private offices to work on 50% strength and the rest to work from home.
- (2). Central Government may take appropriate decision on permitting work from home for employees in central government offices.

Annexure-III

Details of ambient air quality monitoring stations in 130 cities of NCAP

Sr. no.	State	City	Number of Stations		
			Continuous (CAAQMS)	Manual	Total
1	Andhra Pradesh	Anantapur	1	4	5
2	Andhra Pradesh	Chittoor	1	5	6
3	Andhra Pradesh	Eluru	0	4	4
4	Andhra Pradesh	Guntur	0	4	4
5	Andhra Pradesh	Kadapa	1	5	6
6	Andhra Pradesh	Kurnool	0	4	4
7	Andhra Pradesh	Nellore	0	4	4
8	Andhra Pradesh	Ongole	0	4	4
9	Andhra Pradesh	Rajahmundry	1	4	5
10	Andhra Pradesh	Srikakulam	0	4	4
11	Andhra Pradesh	Vijayawada UA	5	9	14
12	Andhra Pradesh	Visakhapatnam UA	1	9	10
13	Andhra Pradesh	Vizianagaram	0	4	4
14	Assam	Guwahati	4	8	12
15	Assam	Nagaon	1	3	4
16	Assam	Nalbari	1	3	4
17	Assam	Sibsagar	0	0	0
18	Assam	Silchar	1	3	4
19	Bihar	Gaya	3	1	4
20	Bihar	Muzaffarpur	3	1	4
21	Bihar	Patna UA	6	2	8
22	Chandigarh	Chandigarh	3	5	8
23	Chhattisgarh	Durg Bhilainagar UA	3	4	7
24	Chhattisgarh	Korba	2	3	5
25	Chhattisgarh	Raipur UA	4	6	10
26	Delhi	Delhi	39	7	46
27	Gujarat	Ahmedabad UA	9	9	18
28	Gujarat	Rajkot UA	0	3	3
29	Gujarat	Surat UA	1	3	4
30	Gujarat	Vadodara UA	0	3	3
31	Haryana	Faridabad UA	4	2	6
32	Himachal Pradesh	Baddi	1	3	4
33	Himachal Pradesh	Damtal	0	2	2
34	Himachal Pradesh	Kala Amb	0	2	2
35	Himachal Pradesh	Nalagarh	0	1	1
36	Himachal Pradesh	Paonta Sahib	0	2	2
37	Himachal Pradesh	Parwanoo	0	2	2
38	Himachal Pradesh	Sunder Nagar	0	2	2
39	Jammu & Kashmir	Jammu	0	6	6
40	Jammu & Kashmir	Srinagar	1	4	5

41	Jharkhand	Dhanbad UA	2	3	5
42	Jharkhand	Jamshedpur UA	0	2	2
43	Jharkhand	Ranchi UA	0	1	1
44	Karnataka	Bruhat Bangalore UA	14	9	23
45	Karnataka	Devanagere	1	3	4
46	Karnataka	Gulbarga	2	1	3
47	Karnataka	Hubli-Dharwad	3	2	5
48	Madhya Pradesh	Bhopal UA	3	8	11
49	Madhya Pradesh	Dewas	1	3	4
50	Madhya Pradesh	Gwalior UA	4	3	7
51	Madhya Pradesh	Indore UA	6	3	9
52	Madhya Pradesh	Jabalpur UA	4	2	6
53	Madhya Pradesh	Sagar	2	2	4
54	Madhya Pradesh	Ujjain	1	4	5
55	Maharashtra	Akola	1	3	4
56	Maharashtra	Amravati	2	3	5
57	Maharashtra	Aurangabad UA	3	4	7
58	Maharashtra	Chandrapur	2	6	8
59	Maharashtra	Jalgaon	1	3	4
60	Maharashtra	Jalna	1	2	3
61	Maharashtra	Kolhapur	2	3	5
62	Maharashtra	Latur	1	3	4
63	Maharashtra	Greater Mumbai (GM) UA	30	0	30
64	Maharashtra	Badlapur GM UA	1	1	2
65	Maharashtra	Navi Mumbai GM UA	8	6	14
66	Maharashtra	Thane GM UA	2	3	5
67	Maharashtra	Ulhasnagar GM UA	1	2	3
68	Maharashtra	Nagpur UA	4	4	8
69	Maharashtra	Nashik UA	4	4	8
70	Maharashtra	Pune UA	13	3	16
71	Maharashtra	Sangli	1	3	4
72	Maharashtra	Solapur	3	2	5
73	Maharashtra	Vasai-Virar City UA	1	0	1
74	Meghalaya	Byrnihat	1	1	2
75	Nagaland	Dimapur	0	7	7
76	Nagaland	Kohima	1	3	4
77	Odisha	Angul	1	3	4
78	Odisha	Balasore	1	3	4
79	Odisha	Bhubaneswar	2	6	8
80	Odisha	Cuttack	1	3	4
81	Odisha	Kalinga Nagar	0	3	3
82	Odisha	Rourkela	3	4	7
83	Odisha	Talcher	1	3	4
84	Punjab	Amritsar UA	1	2	3
85	Punjab	Dera Bassi	0	2	2
86	Punjab	Gobindgarh	0	0	0

87	Punjab	Jalandhar	1	4	5
88	Punjab	Khanna	1	2	3
89	Punjab	Ludhiana UA	1	4	5
90	Punjab	Naya Nangal	0	2	2
91	Punjab	Pathankot/Dera Baba Nanak	0	2	2
92	Punjab	Patiala	1	3	4
93	Rajasthan	Alwar	1	3	4
94	Rajasthan	Jaipur UA	6	9	15
95	Rajasthan	Jodhpur UA	5	9	14
96	Rajasthan	Kota UA	3	6	9
97	Rajasthan	Udaipur	1	3	4
98	Tamilnadu	Chennai UA	9	8	17
99	Tamilnadu	Madurai UA	1	3	4
100	Tamilnadu	Tuticorn/Thoothukudi	1	3	4
101	Tamilnadu	Trichy UA	1	5	6
102	Telangana	Hyderabad (HY) UA	14	7	21
103	Telangana	Nalgonda	0	2	2
104	Telangana	Sangareddy	0	3	3
105	Uttar Pradesh	Agra UA	6	6	12
106	Uttar Pradesh	Allahabad UA	3	5	8
107	Uttar Pradesh	Anpara	0	2	2
108	Uttar Pradesh	Bareilly	2	2	4
109	Uttar Pradesh	Firozabad	2	3	5
110	Uttar Pradesh	Gajraula	0	2	2
111	Uttar Pradesh	Ghaziabad UA	4	4	8
112	Uttar Pradesh	Gorakhpur	1	3	4
113	Uttar Pradesh	Jhansi	1	2	3
114	Uttar Pradesh	Kanpur UA	4	9	13
115	Uttar Pradesh	Khurja	1	2	3
116	Uttar Pradesh	Lucknow UA	7	8	15
117	Uttar Pradesh	Meerut UA	3	2	5
118	Uttar Pradesh	Moradabad	7	2	9
119	Uttar Pradesh	Noida	4	4	8
120	Uttar Pradesh	Raebareli	0	3	3
121	Uttar Pradesh	Varanasi UA	4	5	9
122	Uttarakhand	Dehradun	1	3	4
123	Uttarakhand	Kashipur	1	3	4
124	Uttarakhand	Rishikesh	1	3	4
125	West Bengal	Asansol UA	4	5	9
126	West Bengal	Durgapur	3	4	7
127	West Bengal	Haldia	1	4	5
128	West Bengal	Barrackpore (K) UA	1	5	6
129	West Bengal	Howrah (K) UA	5	5	10
130	West Bengal	Kolkata (K) UA	7	18	25
Total			351	487	838
